

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 15
IA No. 336/JPR/2023
IA No. 413/JPR/2023
IA No. (IB)-201/JPR/2024
IB No. 715(ND)/2018
TA No. 152/2018
Under Section 9 of IBC, 2016

In the matter of:

Alert Security and Allied Services ...Operational Creditor/Applicant

Versus

Neo Aid Communication (India) Pvt. Ltd. ...Corporate Debtor/Respondent

Due to paucity of time, the matter could not be taken up. Post the matter to
22.05.2024.


(Prabhu Dayal Sewda)
Court Officer

April 22, 2024